From,

The Registrar General, High Court of Judicature at Allahabad.

To,

The Principal Judges, Family Courts, Azamgarh, Ballia, Bhadohi at Gyanpur, Chandauli, Deoria, Ghazipur, Jaunpur, Mau, Mirzapur, Pratapgarh, Sonbhadra and Varanasi.

No. 440/Admin.(Services)/2023 Dated: Allahabad: July 11, 2023

Subject: Regarding Nomination of Family Court Judges of Districts of Varanasi Cluster for Participation in the First Phase of Two (02) Days Mediation Training Workshop at Varanasi, scheduled to be held on 15-16 July, 2023.

Sir/Madam,

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Family Court Judges of districts of Varanasi Cluster, i.e., Azamgarh, Ballia, Bhadohi at Gyanpur, Chandauli, Deoria, Ghazipur, Jaunpur, Mau, Mirzapur, Pratapgarh, Sonbhadra and Varanasi for participation in the First Phase of Two (02) Days Mediation Training Workshop at Varanasi, scheduled to be held on 15-16 July, 2023. A copy of the module of aforesaid Workshop at Varanasi is enclosed herewith for kind perusal.

I am, therefore, to request you to kindly attend the captioned Training Programme at **Varanasi** and also inform the other Addl. Principal Judges, Family Courts of your respective Judgeship accordingly.

Yours sincerely,

Encl.: As Above.

sd/(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For the Registrar General"

No. 440(i)/Admin.(Services)/2023 Dated: Allahabad: July 11, 2023

Copy forwarded for information and necessary action to:-

- 1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2. The District & Sessions Judge, Varanasi with the request to kindly inform the participant Family Court Judges of districts of Varanasi Cluster about the venue of the captioned Training Workshop under intimation to the Hon'ble Court.
- 3. The Registrar (J) (Inspection), High Court, Allahabad.
- 4. The Deputy Registrar, S.F.C.M. Cell, High Court, Allahabad.
- **5.** The Director, JTRI, Vineet Khand, Gomti Nagar, Lucknow.

sd/-(Satish Kumar Pushkar) Deputy Registrar (Services) "For the Registrar General"

TRAINING WORKSHOP ON "THE CONCEPT AND TECHNIQUES OF MEDIATION" FOR FAMILY COURT JUDGES

Under the aegis of "The Committee for Sensitization of Family Court Matters" Allahabad High Court

PHASE - I (Duration: Two Days) at Varanasi

15th July, 2023 (Saturday) & 16th July, 2023 (Sunday)

<u>Venue – Varanasi</u>

Day - 1

Timings	Sessions	Study Topics
09.30 am to 10.00 am		Inauguration and Introductions
10.00 am to 10.45 am	1 (i)	History & Objective of Family Court's Law PERCEPTION
10.45 am to 11.30 am	1 (ii)	CONFLICT: Definition & Causes. Management & Resolution
11.30 am to 11.45 am		TEA BREAK
11.45 am to 12.30 pm	2 (i)	Historical Perspective of ADR: Its Relevance with special reference to Section 89 CPC: Types of ADR
12.30 pm to 01.15 pm	2 (ii)	MEDIATION: Definition & components Difference between: Mediation & Judicial Process Benefits of Mediation
01.15 pm to 02.00 pm		LUNCH
02.00 pm to 02.45 pm	3 (i)	Role Play – 1 (Anita v. Suresh)
02.45 pm to 03.30 pm	3 (ii)	Mediation Process & Stages 1.Introduction 2.Joint Session Purpose & Use
03.30 pm to 03.45 pm		TEA BREAK
03.45 pm to 04.30 pm	4 (i)	Mediation Stages continued 1.CAUCUS 2.CLOSING (Settlement drafting)
04.30 pm to 05.15 pm	4 (ii)	COMMUNICATION: Definition and Process
05.15 pm to 05.30 pm		INTERACTIVE SESSION

Day - 2

10.00 am to 10.45 am	Timings	Sessions	Study Topics
Barriers to Communication Types of Communication 1.45 am to 11.30 am to 11.45 am 1 (ii) 1.45 am to 12.30 pm 2 (i) NEGOTIATION Definition Negotiation Styles Competitive & Co-operative Negotiation Skills BARGAINING 1.Positional 2.Distributive 3.Interest based 4.Integrative 01.15 pm to 02.00 pm 2 (ii) NEGOTIATION Definition Negotiation Skills BARGAINING 1.Positional 2.Distributive 3.Interest based 4.Integrative 01.15 pm to 02.00 pm Sudhir) NEGOTIATION - (continued) Barriers to Negotiation 1.Strategic Barrier 2.Principal & Agent Barrier 3.Cognitive Barrier 3.Cognitive Barrier 3.Cognitive Barrier 3.Cognitive Barrier 2.Principal & Agent Barrier 3.Cognitive Barrier 3.Cognitive Barrier 3.Cognitive Barrier 2.Principal & Agent Barrier 3.Cognitive Ba			· -
10.45 am to 11.30 am	10.00 am to 10.45 am	1 (i)	communication
10.45 am to 11.30 am			Barriers to Communication
2.Non- Verbal Communication			Types of Communication
11.30 am to 11.45 am	10.45 am to 11.30 am	1 (ii)	1. Verbal Communication
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05.15 pm to 05.30 pm INTERACTIVE SESSION	05.15 pm to 05.30 pm		

RESOURCE PERSONS: (Mediation Trainers, MCPC, Supreme Court)

- 1. Anoop Kumar Srivastava
- 2. Niraj Upadhyay 3. Rajlakshmi Sinha
- 4. Sandeep Saxena